## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 5 of 15,CA 1 of 16, CA 5 of 16 and CA 46/16 in CP 54/14	TP=65/16	For hearing	397/ 398	C. Vallinarayan Vs C. Krishnaiah Chetty & Sons.P. Ltd. & 9 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
<u> </u>	Udayarkar. R? Avinash.B	Respondents 1 & 10	
(2) fo	B.R. Ohanalakshmi x Adv. Jor R2-R7 9448497302	R 2- R7	B.R. Phonale
(3)	Syco Sturati Adv. for P. 889255878	HMEUDI R8.	Ljabli

## ORDER

Counsel for Petitioner is present. Counsel for Respondent 1 & 10; Counsel for R2 to R7; Counsel for R8 are present. Matter is again listed for passing order on memo on 11/12/2017.

Member (T)

Member (J)